

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.231- CP/27(AHM)2023
ITEM No.232-IA/35(AHM)2023
in
CP/27(AHM)2023

Proceedings under Section 241-242, 213 of Co. Act, 2013

IN THE MATTER OF:

Mohammedsalim Habibbhai Memon
V/s
SNA Infraprojects Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 18/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr.Yuvraj G Thakore, Adv.

For the Respondent

:Mr.Ratnesh Shah, Adv (Proxy) For R-1 and R-3
None for R-2

ORDER

Ld. Counsels for the applicant seeks adjournment in this matter to which the opposite counsel appearing has no objection.

Re-list on 27.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)